CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL (DELHI)

<u>West Block No.2, R.K.Puram, New Delhi - 110066</u> <u>Central Registry Cause List for Hearing of defect cases</u>

Date: 24-04-2023 Day: Monday Time: 10:30 A.M.

Court No: I

CORAM : HON'BLE MR. JUSTICE DILIP GUPTA,PRESIDENT HON'BLE MS. BINU TAMTA, MEMBER (JUDICIAL) HON'BLE MS. HEMAMBIKA R. PRIYA, MEMBER (TECHNICAL)

<u>Sr.</u> <u>No.</u>	(Defect Diary No.)	Petitioner.	Respondent.	Advocate	Remarks
1.	AD/COD /50152/2020 in appeal diary no.50707/2020	AUTOMOTIVE TYRE MANUFACTURERS ASSOCIATION	-DESIGNATED AUTHORITY DIRECTORATE GENERAL OF ANTI-DUMPING AND ALLIED DUTIES	RAJESH SHARMA ADV rajesh@tpm.in	HEARING OF COD APPLICATION.

Prepared By:

Checked By: Court Master/Head Clerk/UDC/LDC

Deputy Registrar (Central Registry)

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1.	52432/2022	BHUTANI INTERNATIONAL PVT LTD	COMMISSIONER, CGST- DELHI EAST	Rakesh Chitkara, Advocate chitkara.advocate@gmail.com	PRE-DEPOSIT ISSUE

Prepared By:

Checked By: Court Master/Head Clerk/UDC/LDC

Deputy Registrar (Central Registry)